

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.10.2025

ORDER NO. 196 of 2025

Hon'ble President is pleased to partially modify the roster order no. 161 of 2025 for
CESTAT, Allahabad on 03.11.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 03.11.2025 at 10:30 a. m.	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs Appeal No. 70764 of 2025 CMA CGM Logistics Park Dadri Pvt. Ltd. vs. C. C. Noida

Note:

1. The hearing will take place by **virtual mode**.
2. No adjournment will be granted in view of the Hon'ble High Court Order.

By Order,

29.10.25
(Dhruv Khurana)
Assistant Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad /Bar Association, Allahabad /O/o Commissioner, Allahabad /Notice Board/Website/Guard File/Office Copy.


29.10.25
Assistant Registrar